

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.05.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1011/2022 in Company Petition IB/60/2022
NAME OF THE COMPANY	Karvy Comtrade Ltd
NAME OF THE PETITIONER(S)	DBS Bank India Ltd
NAME OF THE RESPONDENT(S)	Karvy Comtrade Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1011/2022

Present: None for the Applicant.

Ld. Counsel Mr. Srikanth Rathi for the Respondent.

Due to internet issues, **matter is adjourned to 02.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)